

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 273 OF 2018 &
IA NO. 1340 OF 2018

Dated : 10th January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Gujarat Vij Company Limited

.... Appellant(s)

Versus

Hindustan Gum & Chemicals Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Varun Pathak for R-1

Mr. Pallav Mongia
Mr. Abhinav Goyal for R-2

ORDER

Learned counsel for Respondent No. 1 submits that he does not wish to file any reply and he will file written submission within two weeks. Learned counsel for Respondent No.2 seeks two weeks time to file reply. They may file the same on or before 25.01.2019 with advance copy to the other side. Thereafter, rejoinder may be filed within two weeks i.e. on or before 11.02.2019 with advance copy to the other side.

List the matter on **27.02.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Tpd/js